

ORISSA HIGH COURT**FILING REPORT AS ON :07/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	CRLA/0000357/2022	SAPAN DAS VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BALASORE SADAR /354 /2021 () //
2	CRLA/0000358/2022	CHHOTI @ GELHI @ INDUBALA SETHI VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BALASORE SADAR /354 /2021 () //
3	CRLA/0000359/2022	SEKHAR @ K.SEKHAR RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 () //
4	ITA/0000010/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1 VS RAMESH CHANDRA RATH	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// () //
5	WA/0000644/2022	STATE OF ODISHA VS SUBASH CHANDRA MOHARANA	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// () //
6	WA/0000645/2022	STATE OF ODISHA VS SUKUMAR GIRI	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// () //
7	WA/0000646/2022	STATE OF ODISHA VS BIRENDRA KUMAR SAHU	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// () //
8	WA/0000647/2022	STATE OF ODISHA VS DHUSASAN OJHA	TARUN PATNAIK, ASC VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :07/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2022 RFA/132/2005	SK.RAFIQ-MP	M/S.P.K.MISHRA
2	756/2022 BLAPL/3667/2022	SANKAR DAS ADHIKARI-MP	SASMITA NAYAK
3	1626/2022 WA/644/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
4	1627/2022 WA/644/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
5	1628/2022 WA/644/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
6	1629/2022 WA/645/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
7	1630/2022 WA/645/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
8	1631/2022 WA/645/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
9	1632/2022 WA/645/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
10	1633/2022 WA/646/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
11	1634/2022 WA/646/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
12	1635/2022 WA/646/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
13	1636/2022 WA/647/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
14	1637/2022 WA/647/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
15	1638/2022 WA/647/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
16	6148/2022 WP(C)/12547/2020	TATA STEEL BSL LIMITED-MP	S.P.SARANGI
17	6149/2022 WP(C)/36627/2021	KSHIROD KUMAR NAYAK-MP	